

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 18.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.113/ 2017	-	Admission	441	M/S Jiffle technologies Pvt Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	1. G. M. GANAPATHI PCS 98451 33860	petitioners	G.M.T.

The matter is listed today for admission. PCS for Petitioners is present. The PCS is informed that he has to explain as to how this petition is maintainable under Section 441 of Companies Act, 2013 before this Tribunal as the violation is punishable with imprisonment or with fine or both.

List it for clarification on 16.10.2017.


MEMBER (J)


MEMBER (T)